

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**3. Interlocutory Application(IBC)(Liq.)/67/2024 IA 3570/2024
in C.P. (IB)/549(MB)2020**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

NAME OF THE PARTIES:-

IA (Liq.) 67/2024

**CA Manish Sukhani Resolution Professional
for M/S. Pik Resource India Private Limited
IA 3570/2024 Colour Pens Universal Private
Limited Lead Member of the Consortium**

V/s

**Ca Manish Sukhani Resolution Professional
for M/S. Pik Resource India Private Limited
(Erstwhile M/S. Pik Studios Private Limited)**

IN THE MATTER OF

Bharat Gala

V/s

PIK Resource India Pvt Ltd

**Section: Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) Sec 60(5) U/s 9 of Insolvency and
Bankruptcy Code, 2016**

ORDER

Interlocutory Application(IBC)(Liq.) 67 of 2024

Present:- Counsel, Avinash R Khanolkar a/w Khushbu Bhanushali appeared for the
Applicant/RP through VC.

This Application is filed by the RP for initiation of the Liquidation of the Corporate
Debtor Company. List this matter on **23.07.2024**.

IA 3570 of 2024

Present:- Counsel, Shyam Kapadia a/w Aradhana Mote, Sahil Harjani and Abhirup Ghosh appeared for the Applicant through VC.

Counsel, Avinash R Khanolkar a/w Khushbu Bhanushali appeared for the RP through VC.

This Application has been filed by the Successful Resolution Applicant. Counsel appearing for the RP seeks time to file reply after seeking instruction from Respondent No. 2/CoC. Let reply, if any, on behalf of the CoC be filed by serving an advance copy on the other side at least two days before the next date of hearing. List this matter for further hearing on **23.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)